

THE HIGH COURT OF KERALA

Kochi- 682 031
Dated: 11.5.2018

PROCEEDINGS

High Court Establishment- appointment to the post of Research Assistant in the High Court of Kerala on contract basis- orders issued.

- Read: (1) GO(MS). No.277/2013/Home dated 6.11.2013
(2) GO(Ms) No.93/17/Home dated 4.5.2017
(3) High Court Notification No.A1-82503/2004/REC1 dated 20.9.2016.
(4) Ranked list N.A1-82503/2004/REC1 dated 31.7.2017

ORDER NO. A1- 70639/2017/A5

The following persons are offered appointment as Research Assistant on contract basis, in the High Court of Kerala.

Sl. No.	Name & Address
1	Smt.Arundhathi Dileep Parapattil House Nellickal, Kuzhimattom, Kottayam-686533
2	Smt.Angel Rose Jose Kuttikkattu, Iritty, Edappuzha, Kannur-670704
3	Smt.Aswathi Sukumaran Vrindavan, Kaniyampuzha Road, Tripunithura, Eroor P.O. Ernakulam-682306
4	Smt.Lekshmi Gireesh Jyothibhavan, Velloorkonam, Nedumangadu, Mancha P.O. Thiruvananthapuram-695541

5	Smt. Shenija T.P. Thazhathuthara Kalathil, Juma Masjid Road, Kumbalam, Ernakulam-682506
6	Sri. Pamarthy Rathnakar 6-153/3/1, SF-1, Sai Krishna Residency-1, BMPS Road, Prasadampadu, Ramavarapadu, Krishna, Andhra Pradesh-521108
7	Smt. Amrudha D. Nair 318 3 rd Floor Kurubarasangha Building, 2 nd Main Road, Gandhinagar, Banglore, Karnataka-560009
8	Sri. Anu V.V. Vettuvanthara House Sivalingadasa Swami Road, AIMS Ponekkara P.O. Ernakulam-682041
9	Sri. Abul Hassan T. Porolil House, Kumarapuram, Harippad, Alappuzha-690548
10	Sri. Abdulla Naseeth V.T. VT House, Pappinippara, Malappuram-676122
11	Smt. Drisya Balakrishnan T.C.11 905 1 F 20 Devaswom Lane, Kesavadasapuram Pattom Palace P.O., Thiruvananthapuram-695004

12	Smt.Aswathy S. A.S. Bhavan, Chithara, Mancode, Kollam-691559
13	Smt.Karthika K.J. Kocheril House No.12/92, Ochanthuruthu Ernakulam-682508
14	Sri.Vaisal Dathan Vallootharayil House Thekkenada, Vaiokm Kottayam-686141
15	Sri.Arunkumar M.A. Arunjyothi, Mazhuvakkatt, Opposite Railway Station, Cherthala, Alappuzha-688524
16	Sri.Arun Michael Vazheparambil, Ullanad, Pravithanam, Kottayam-686651
17	Smt.Sruthy K.K. Thiruvathira, Kuruvila Junction Venkulam, Edava Thiruvananthapuram-695311
18	Smt.Ganga S.Nair Sree Thilakam Kumarapuram, Medical College Thiruvananthapuram-695011

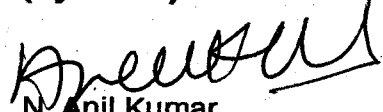
The term of appointment will be for a maximum period upto 3.05.2019 A.N. The continuance of the term of appointment beyond 3.05.2019 A.N. will be subject to the administrative sanction for extension of the term for posts from the Government. They will be eligible to receive honorarium at the rate of Rs.12,000/- per month. They shall first enter into an agreement with the High Court of Kerala in the prescribed format appended herewith. Their appointment as above will be subject to the regulations and conditions of service as stipulated in the said agreement.

If they agree to abide by the terms and conditions, they are directed to report for duty within 10 days from the date of receipt of this appointment order with the following documents:

1. Original Certificates in proof of age and qualifications.
2. Medical Certificate of fitness in the form appended herewith, issued by a Civil Surgeon or Honorary Medical Officer of Civil Surgeon's rank or the Director of Indigenous Medicine.

In case they fail to report for duty within ten days from the date of receipt of this Order, their appointment will be treated as cancelled without further notice.

(By Order)


N. Anil Kumar
Registrar General

To

The persons concerned. **(By Registered Post with A/D)**
The Joint Registrars, High Court
The Finance Officer, High Court.
The Public Relations Officer and Protocol Officer, High Court
The Private Secretary to the Chief Justice, High Court
The Court Officer to the Chief Justice, High Court.
The Additional Public Relations Officer, High Court
The Accounts Officer, High Court
The Section Officer, Chief Justice's Secretariat, High Court
The Confidential Assistants to the Registrars and Additional Registrar -
(General Administration), High Court
The Kerala Judicial Academy, Athani.
The Finance Wing, High Court.
The G (Accounts- I & II) Section, High Court.
The A1 and A3 Seats, High Court.
The Administrative Records Section, High Court
The File/Stock File